

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-105**  
IB-936(ND)/2020

**IN THE MATTER OF:**

The Vilas Condominium Association  
**Vs.**  
MGF Developments Limited

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

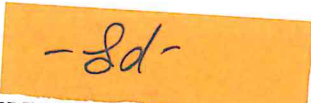
**PRESENT:**


For the Applicant/FC : Mr. Akhil Sachar, Mr. Parteek Vats and Mr. Piyush Singh  
Advocate  
For the Respondent/CD : Ms. Hem Nalini, , Advocate  
For the Intervener :

**ORDER**

Counsel for both the sides are present. The Counsel for the Corporate Debtor prayed for time for filing reply. At request, time is enlarged.

List the matter on 07.01.2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)